

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 769/2024

GAON SABHA CHAUBEPUR

Appellant(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) THR LRS & ORS.

Respondent(s)

Date : 15-05-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
Ms. Aarti U. Mishra, Adv.
Mr. Harsh Som, Adv.
Mr. R. C. Pathak, Adv.

For Respondent(s) Mr. Dinesh Dwivedi, Sr. Adv.
Mr. Vivek K. Tankha, Sr. Adv.
Mr. Pradeep Kumar Gupta, Adv.
Mr. Krishnam Mishra, Adv.
Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties in part.

List on 24.7.2024 as part-heard.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)